

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,  
CHENNAI

Original Application No. 207 of 2021 (SZ).

IN THE MATTER OF :-

R Krishnaveni, Bengaluru

...APPLICANT

VERSUS.

The Chief Commissioner, B. B. M. P & Others.. RESPONDENTS.

NEXT DATE . 29/11/2021

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4.		

New Delhi

Filled By :-

Date 01/12/2021,

(Mr. DARPAN KM .)

Advocate for the Respondent No. 2

Kar/1053/2009.

Office K-6, LGF, Lajpat Nagar-3,

New Delhi - 24

Mob. 9899125060/9968638862

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Bruhat Bengaluru Mahanagara Palike and Others

...RESPONDENTS

Affidavit on Behalf on Respondent No. 2

MOST RESPECTFULLY SHOWETH:

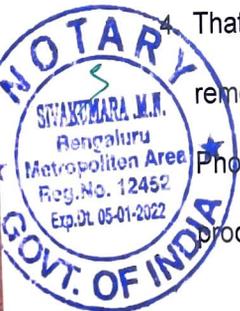
I, Kumar.G, S/o Govindappa aged about 58 years, presently working as Executive Engineer, North Division, in the Bangalore Development Authority, do hereby solemnly affirm and swear on oath as follows:

1. That I have been authorised by the Bangalore Development Authority, Respondent No. 2 herein, to file this affidavit on its behalf. I know the facts of this case by virtue of working at the post of Executive Engineer. Hence I am filing this affidavit on behalf of Respondent No. 2 herein.
2. That the present application was filed alleging dumping of waste and other debris on land belonging to Respondent No. 2 herein.
3. That notice was issued by this Hon'ble Tribunal vide order 22.09.2021.

4. That the garbage and waste dumped on the said land has been removed, as well as the bush in the area has been cleared.

Photographs of the land in question before and after the said cleaning process are annexed hereto as **Annexure R-1**.

Kumar.G



5. That in order to prevent any further dumping of waste and debris on the said land, Respondent No. 2 herein has affixed a sign board, informing the people nearby that upon dumping any waste on the said land, fines will be imposed.

6. That in view of the same, the present application is liable to be disposed of.

I, the deponent, do hereby verify and declare that the contents of Paras 1 to 6 are true and correct, and that the Annexures herein are true copies of the originals to the best of knowledge, information and belief.

Identified by me

Advocate

Bangalore

Date: 29.11.2021



Kumar. G

Deponent

Executive Engineer  
North Division

R.T. Nagar, Commercial Complex,  
Bangalore Development Authority  
Bangalore - 560 032

SWORN TO BEFORE ME

29 NOV 2021

*Clerk*  
SIVAKUMARA .M.N.

ADVOCATE & NOTARY PUBLIC  
GOVT. OF INDIA

No. 8/B-I, G.F. Akshaya Apts,  
7th Main, K.H.M. Block, Ganganagar,  
K. I. Nagar Post, Bangalore - 560 032.  
M: 9448061543

**SITE BESIDE 4 BC-209 OMBR LAYOUT**



CERTIFIED TRUE COPY  
OF THE ORIGINAL



*Siva*  
**SIVAKUMARA .M.N.**  
ADVOCATE & NOTARY PUBLIC  
GOVT. OF INDIA  
No. 8/B-I,GF. Akshaya Apts,  
7th Main, K.H.M. Block, Ganganagar,  
T. Nagar Post, Bengaluru - 560 032  
M: 9448061543

**SITE BESIDE 4BC-209 OMBR Layout**



**BEFORE**



**AFTER CLEANING**

**CERTIFIED TRUE COPY  
OF THE ORIGINAL**

*Sivakumara M.N.*

**SIVAKUMARA .M.N.**  
ADVOCATE AT LARGE PUBLIC  
GOVT. OF INDIA  
No. 8/B-10.F. Akshaya Apts,  
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